

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 112**  
**(IB)-279/ND/2020**

**IN THE MATTER OF:**

M/s Ashtech Buildpro India Pvt.Ltd. ... Applicant/Petitioner

Vs

M/s Delhi BuildtechPvt.Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vishal Ranjan, Advocate  
For the Respondent : Mr. Abhishek Grover, Advocate

**ORDER**

Mr. Vishal Ranjan, Learned Counsel appearing for the Applicant is present for physical hearing. Mr. Abhishek appearing for Corporate Debtor as chosen to appear through video conference hearing. The matter is listed for arguments and the same mode of appearance is chosen by both the sides the arguments cannot be effectively heard by the Bench.

List for hearing on **19.04.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**